## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 579/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2017

NAME OF THE PARTIES: M/s. Poddar Infracon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## **ORDER**

CSA 578/230-232/NCLT/MB/MAH/2017 CSA 579/230-232/NCLT/MB/MAH/2017 CSA 580/230-232/NCLT/MB/MAH/2017 CSA 581/230-232/NCLT/MB/MAH/2017

An Order dated 14.6.2017 having come from the National Company Law Tribunal, New Delhi that there shall be Special Bench at Mumbai from 19.6.2017 to 23<sup>rd</sup> June, 2017, comprising of Smt. Ina Malhotra, Member (Judicial), list this matter on 19.6.2017 before the Special Bench.

Sd/-

Sd/-

B.S.V. PRAKASH KUMAR

V. NALLASENAPATHY Member (Technical)

Member (Judicial)